

DIVISION BENCH  
COURT - I

**P-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP (IBC)/1(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	DENA BANK. . VS RITSPIN SYNTHETICS LIMITED.
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conference/physically)**

Mr. Abhinav P. Dhanodkar, Adv. ] For Financial Creditor

Mr. Joy Saha, Sr. Adv. ] For the Corporate Debtor

Mr. Chandan Mohata, Adv.

**ORDER**

1. Ld. Senior Counsel/Counsel on both sides present.
2. Ld. Senior Counsel appearing for the Corporate Debtor seeks time to obtain instructions.
3. Therefore, list this matter for consideration on **07.08.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**